

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2014 (Substitution of New Section for Section 124A).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA : Sir, I introduce the Bill.